

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 46 OF 2020

Michael Nzube Petitioner

V e r s u s

State and ors. Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU J.

Date: 11th September 2020

P.C.

The learned Addl. Public Prosecutor seeks time to get instructions.

2. Post the matter on 16.9.2020.

DAMA SESHADRI NAIDU, J

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